

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

FORM OF APPLICATION FOR THE GRANT OF FESTIVAL ADVANCE

1. Name of the Govt. Servant _____
2. Father's/Husband's Name _____
3. Employee Code **(Mandatory)** _____
4. ECS No. **(Mandatory)** _____
5. Date of Joining _____
6. Designation _____
7. Residential Address _____
8. Court/Branch with which attached _____
9. Present Basic pay _____
10. Festival Adv on the Eve of _____
11. Amount of advance required **[Rs. 1500/- [Rs. Fifteen Hundred only]**
12. Whether Temporary/give the name of
Surety & Signature of the Surety _____
13. Designation of Surety _____
14. Whether festival advance taken
during the year
(If yes, mention the date and month) _____
15. Facts stated above correct to the
best of knowledge and behalf _____
16. To be verified from the Bill Clerk
Whether your festival advance is
pending or not _____

DECLARATION :- It is certified that the information given in the form is true and correct

[Signature of the Applicant]